

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : TIBA/2/2021

NAME OF THE PETITIONER : G.Suresh & 3 Ors

NAME OF THE RESPONDENT(S) : Sri Sapthagiri Paper Mills Ltd

UNDER SECTION : Sec 433(e)(f) of CA, 1956

ORDER

Ld. Counsel Mr. A. Vikash for the Petitioner. Ld. Counsel Mr. Anand for the Respondent.

The Counsel for the Respondent stated that there are talks of settlement and sought additional time.

List the matter for hearing on **21.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

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